



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/248/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

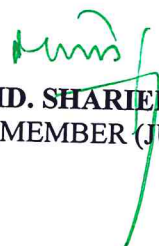
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. PRAHULAD BUAT
FOR R. PARTHASARATHY COUNSEL FOR PETITIONER 
- 2. A.G. SATHYA NARAYANA
FOR A.K. MYLSAMY COUNSEL FOR RESPONDENTS 

ORDER

Counsel for both the parties ^Present. Counsel for the respondent handed over a Cheque dated 20.06.2017 to the tune of Rs.4.50 Lakhs to the Counsel for the petitioner and prays time for payment of the rest of the amount. Cheque is handed over to the Counsel for the Petitioner. At the request of Counsel for the respondent time is enlarged. Put up on **02.08.2017 at 02.30 P.M.**


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))